

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3367  
ANSWERED ON:10.12.2009  
COMMERCIAL PILOT LICENSE  
Ahir Shri Hansraj Gangaram

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government has decided to reduce the required number of flying hours of trainee pilots for issuing Commercial Pilot Licence (CPL) to them;
- (b) if so, the details thereof;
- (c) whether any assessment of the safety of air flights has been made in regard to reducing the flying duration for issuing CPL;
- (d) if so, the details thereof;
- (e) whether the steps are being taken to provide proper training to pilots for ensuring safety in flying; and
- (f) if not, the reasons therefor?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a):- No, Madam.
- (b):- Does not arise.
- (c):- No, Madam.
- (d):- Does not arise.
- (e):- Yes, Madam.
- (f):- Does not arise.